

OA 859/05

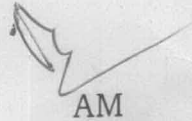
Dt. 24.08.2011

Hon'ble Mr. D.C. Lakha, A.M.
Hon'ble Mr. Sanjeev Kaushik, J.M.

At the request of Sri S. Narain, counsel
for the applicant, case is adjourned for the
day.

List on 21.10.2011.


JM


AM

Anand/

Dt 21.10.11

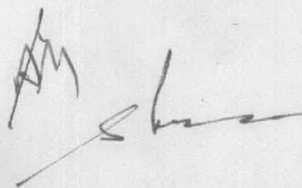
Hon' Mr. Sanjeev Kaushik, JM
Hon' Mr. Shashi Prakash, AM

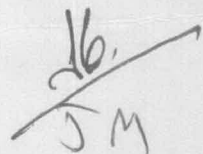
Sri S. Narain, counsel for applicant
made statement at Bar that he has
not recieved any instructions from
the applicant despite repeated
communication, therefore, the

OA be dismissed. Sri R. Dixit, holding brief of
Sri D. Aravathi, counsel for respondents is present.

In view of the above, the
OA is dismissed.






JM